

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2920
ANSWERED ON:29.08.2012
CORRUPTION IN REGULATORY BODY
Adityanath Shri Yogi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of prevalent corruption in regulatory body of higher education ie. University Grants Commission (UGC);
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to make UGC corruption free?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c) : No such cases have been recorded in the Vigilance Wing of this Ministry. The University Grants Commission (UGC) is a statutory authority and it has full powers to take action against its employees. UGC has reported, however, that it has recently suspended and initiated disciplinary action against one Dr. Manju Singh, who was working as a Joint Secretary in UGC, based on a report filed by Central Bureau of Investigation (CBI).